

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-108**  
(IB)-546(PB)/2018  
New IA1992/2024

**IN THE MATTER OF:**

Volkswagan Finance Pvt. Ltd

**.....Applicant**

**Vs.**

Sterling Vehicles & Genral sales Pvt. Ltd

**.....Respondent**

**SECTION**

U/s 7 of (IBC) in Liq

**Order delivered on 26.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

None appears on behalf of Applicant at the time of hearing. In the interest of justice, list this matter on **06.05.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**